

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

Appeal No.122/KB/2018

Present: Hon'ble Member (J) Shri M.B Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 2nd July, 2018, 10:30 A.M

Name of the Company		Modak International Pvt.Ltd.-Vs-ROC, W.B	
Under Section		252 (3)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) A.K. Upadhaya Adv. }
 2) R. K. Choudhary Adv. }

R. K. Choudhary
 02/07/2018

O R D E R

The Ld. Counsel for the Appellant is present.

The Ld. Counsel for the Appellant seeks further time to file the rejoinder to the affidavit-in-reply filed by the ROC, West Bengal.

Time is granted. The rejoinder may be filed within seven days along with all the documents.

The matter is fixed for further consideration on 02-08-2018.

Sd
 (MADAN B GOSAVI)
 MEMBER(JUDICIAL)